

**Statement**

*Total Insertions made space consumed and amount paid to Newspapers in different Language Groups during 1977-78.*

Language	Insertions	Space col. x cms.	Amount in Rs.
English	29,279	7,88,212	95,61,256
Hindi	21,270	8,69,120	54,69,533
Urdu	11,695	4,95,454	14,98,176
Punjabi	2,685	1,10,940	4,72,680
Sindhi	507	23,851	91,630
Bengali	3,378	1,41,702	11,48,722
Assamese	1,162	40,515	1,61,106
Oriya	1,051	48,444	2,31,330
Marathi	4,571	1,93,033	10,03,143
Gujarati	3,759	1,81,959	9,90,971
Tamil	2,708	1,06,459	6,22,772
Telugu	1,827	82,390	4,52,994
Malayalam	2,219	1,16,310	11,99,516
Kannada	2,032	93,709	4,87,790
Moz & Khasi	149	7,308	18,697
Konkani	25	1,898	4,525
Sanskrit	51	2,902	6,828
<b>TOTAL</b>	<b>88,368</b>	<b>33,04,220</b>	<b>234,21,669</b>

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**Law on Lokayukta in States**

705. PROP. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States which have enacted law on the Lokayukta together with the date of enactment; and

(b) the steps Central Government propose to take to ensure the enactment of the law in this behalf by the remaining States.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Information is available in respect of States of Bihar, U.P., Maharashtra, Rajasthan, Orissa, Sikkim, Tamilnadu, Assam, Haryana, Himachal Pradesh, Gujarat, Kerala and Meghalaya. According to this information, five States, viz. Bihar, Uttar Pradesh, Rajasthan, Maharashtra and Orissa have already enacted law on the Lokayukta. A statement showing the

names of the Act and date of the enactment, as available is enclosed. (See below)

As regards the other States, information is being collected.

(b) it is only after the Lokpal Bill, 1977, which is presently before the Lok Sabha, is enacted, that the question of asking the State Governments to consider the desirability of enacting similar legislation will arise.

#### Statement

State	Name of the Act	Date of Notification
Bihar	The Bihar Lokayukta Act, (Bihar Act VI of 1974)	
U. P.	The Uttar Pradesh Lokayukta and U.P.-Lokayuktas Act, 1974 (U.P. Act No. 42 of 1975)	8-9-1975
Maharashtra	The Maharashtra Lokayukta and U.P. Lokayuktas Act, 1971 (Maharashtra Act No. XLVI of 1971)	10-12-1971
Rajasthan	The Rajasthan Lokayukta and U.P. Lokayuktas Act, 1973 (Act No. 9 of 1973)	
Orissa	The Orissa Lokpal and Lokayuktas Act, 1970 (Orissa Act, 1 of 1971)	17-2-1971

#### Persons arrested under MISA and DIR

706. PROF. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the final number of persons arrested under MISA and DIR in each state in 1975-76 and 1976-77;

(b) whether any detenues arrested during the emergency are still in prison; and

(c) if so, what is their number State-wise and what are the reasons for their continued detention?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A Statement is attached containing available data on the number of persons arrested under MISA and D.I.S.I.R. for the period 25-6-1975 to 21-3-1977 and 25-6-1975 to 15-4-1977 respectively. (See below).

(b) and (c) No person detained under MISA during the emergency is in detention now, as the Act has been repealed.

#### Statement

*Number of persons detained under MISA during the period from 25-6-75 to 31-3-1977*

S. No.	Name of State/ Union Territory	Number of persons detained
1	Andhra Pradesh	1078
2	Assam	534
3	Bihar	2083
4	Gujarat	1762
5	Haryana	200
6	Himachal Pradesh	34
7	Jammu & Kashmir	553
8	Karnataka	483
9	Kerala	786
10	Madhya Pradesh	5 <sup>P</sup> 20
11	Maharashtra	5475
12	Manipur	43
13	Meghalaya	39